

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2579  
ANSWERED ON:07.03.2003  
CASES REGISTERED BY CBI  
GADDE RAMAMOCHAN;M.V.V.S MURTHI;NIVEDITA MANE

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

to reply given to Unstarred Question No. 5795, dated 3.5.2002 regarding cases registered by CBI and state:

- (a) whether the information has since been collected;
- (b) if so, the details thereof;
- (c) if not, the reasons for delay; and
- (d) the time by which it is likely to be collected?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI GINGEE N. RAMACHANDRAN):

- (a) to (d) The information has since been collected for implementing the Assurance given in reply to Unstarred Question No. 5795.